SUPPLEMENTARY REPORT (PART II) OF COMPTROLLER AND AUDITOR GENERAL FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table a copy of the Supplementary Report (Part II) (Hindi and English versions) of the Comptroller and Auditor General of India, for the year 1973-74, Union Government (Civil), under srticle 151(1) of the Constitution. [Placed in Library. See No. LT-10487/76].

ORDER DATED 22ND MAPCH, 1976 UNDER DELHI MUNICIPAL CORPORATION ACT, 1957

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H. MOHSIN): I beg lay on the Table a copy of the Order (Hindi and English versions) dated the 22nd March, 1976 published Delhi Gazette dated the 22nd March 1976, issued under sub-section (1) of section 490 of the Delhi Municipal Corporation Act, 1957 read with section 21 of the General Clauses Act, 1897, under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957 together with a statement of the reasons. [Placed in Library See No. LT-10488/76 ]

# 12.1-1/2hrs.

# ARREST OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following teleprinter message dated the 20th March, 1976 from the District Magistrate, Monghyr, Bihar:—

"I have the honour to inform that Shri Ramavatar Shastri, Member of Lok Sabha, has been arrested today, the 20th March, 1976 at Jhajha, (Monghyr) while holding unlawful meeting in defiance of prohibitory orders promulgated under Rule 89 (1) of Defence of India Rules and under Section 144 Cr. P.C."

# 12.02 hrs.

#### RESIGNATION BY MEMBER

MR. SPEAKER: I have to informthe House that I have received a letter from Shri Madhu Limaye, an elected Member from Banka constituency of Bihar, resigning his seat in Lok Sabha. I have accepted his resignation with effect from today, the 22nd March, 1976.

# 12.0-1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY EIGHTH REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present Hundred and Ninety-eighth Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Hundred and Thirty-seventh Report or, paragraph 43 of the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Civil) relating to purchase of Blankets—Department of Supply.

#### 12 01 hrs.

# COMMITTEE ON PUBLIC UNDER-

SEVENTY-NINTH REPORT AND MINUTES

SHRI VASANT SATHE (Akola): I beg to present the following Report and Minutes of the Committee on Public Undertakings:

- Seventy-ninth Report of the Committee on Public Undertakings on Film Finance Corporation Limited
- (ii) Minutes of the sittings of the Committee relating to the above Report.